

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3788
ANSWERED ON:20.03.2013
ALTERNATIVE PLOT TO FARMERS
Gandhi Smt. Maneka Sanjay

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the number of farmers who gave up their land to facilitate Delhi's expansion plans during the last three years and the current year;
- (b) whether the Government has allotted any alternative plots to these farmers;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SMT. DEEPA DASMUNSHI)

(a): Government of National Capital of Delhi (GNCTD) has informed that during the last three years and the current year about 3050 Bighas of land belonging to 964 persons has been acquired.

(b)to (d): GNCTD allots plots to the eligible farmers under the scheme of "Large Scale Acquisition Development and Disposal of Land in Delhi". As per the guidelines of CVC and references from various courts, the alternative plots in respect of eligible farmers are recommended strictly as per their turn and seniority.

The seniority list from the year 1979-2000 and 2001 to till date has been prepared and the application in the seniority list upto the year 1994 have been considered so far. 15 cases from the seniority list have so far been recommended to the Delhi Development Authority(DDA) for allotment of plots during the last three years and current year. DDA considers allotment of alternative residential plots to the farmers on the basis of recommendations received from GNCTD.